

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.400
TO BE ANSWERED ON 19.07.2018**

POLICY ON ELECTRIC VEHICLE SECTORS

400. SHRI OM BIRLA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has formulated any consolidated policy on electric vehicle sector development in the country;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has taken any initiative to encourage the growth of electric charging stations across various States for encouraging the growth of electric vehicle sale;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) whether the Government has accepted the report of the NITI Aayog and Rocky Mountain Institute regarding the electric vehicles which recommended the establishment of commercial manufacturing consortiums for batteries, common components and platforms in the country to prepare it for the future, if so, the details thereof and if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : NITI Aayog has been designated as the nodal agency for promotion of Electric Vehicles/ clean mobility solutions. Information is being collected.

(c) & (d) : Regarding the setting up of Charging Stations for Electric Vehicles, Ministry of Power has issued clarification on 13.4.2018 that the charging of batteries of electric vehicles through charging stations does not require any license under the provisions of Electricity Act, 2003. Accordingly, any person/entity is free to set up Charging Stations in the country.

(e) : NITI Aayog has been designated as the nodal agency for promotion of Electric Vehicles/ clean mobility solutions. Information is being collected.
